

**Government of India
Ministry of Youth Affairs & Sports
(Department of Sports)
LOK SABHA
STARRED QUESTION NO. 126
TO BE ANSWERD ON 26.07.2022**

Compliance to Sports Code by Sports Federations

***126. SHRIMATI SAJDA AHMED:
SHRIMATI KANIMOZHI KARUNANIDHI:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the mechanism adopted by the Government to ensure the fulfillment of National Sports Development Code of India (NSDCI) by the National Sports Federations (NSFs);

(b) the total number of NSFs currently operating in the country and the details of the facilities that are being provided by the Government to these NSFs;

(c) the number of Federations which are not adhering to the NSDCI and the action taken by the Government against the Federations which are not compliant with the NSDCI;

(d) the measures taken by the Government to make these Sports Federations compliant with the NSDCI and to ensure the well being of sportspersons under these Federations; and

(e) whether the Government has reviewed the constitutions/by-laws of the Sports Federations in line with the NSDCI and if so, the details thereof?

**ANSWER
THE MINISTER OF YOUTH AFFAIRS AND SPORTS
[SHRI ANURAG SINGH THAKUR]**

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 126 FOR REPLY ON 26.07.2022 ASKED BY SHRIMATI SAJDA AHMED AND SHRIMATI KANIMOZHI KARUNANIDHI REGARDING COMPLIANCE TO SPORTS CODE BY SPORTS FEDERATIONS

(a) The National Sports Development Code of India, 2011 (NSDCI), which is operational from 2011, requires NSFs to follow healthy management practices, accountability, transparency, impartial and transparent selection procedures, age and tenure restrictions in respect of office bearers, proper accounting procedures, prevention of age fraud & sexual harassment of women, and holding of elections as per model guidelines. The Government insists on observance of the provisions of NSDCI by the NSFs to maintain their recognition on year-to-year basis. Wherever any such violations are noticed, the concerned NSFs are advised to rectify the same.

(b) There are 50 NSFs, which have the recognition of the Ministry during current year 2022. The Government supplements the efforts of recognised NSFs by providing financial assistance for training and participation of Indian teams / sportspersons in international tournaments abroad, holding of national and international tournaments in India, purchase of equipment, training of national teams/sportspersons under Indian and foreign coaches with requisite technical and scientific back up, etc.

(c) to (e) As NSDCI is an amalgamation of orders and instructions issued by the Ministry from time to time and is a dynamic document, the adherence of provisions of NSDCI is also an ongoing and continuous exercise, the Ministry constantly keeps a watch over the

NSFs with regard to the observance of the provisions of NSDCI by them.

While there can be differences of semantics and some deviations in the constitutions / bye-laws of NSFs, the Ministry ensures that recognised NSFs abide by the basic and cardinal principles, such as Age & Tenure restrictions in respect of office bearers, conduct of fair and transparent elections, prevention of age fraud & sexual harassment of women, protection of athletes' interests, etc. enunciated in the NSDCI, irrespective of the fact whether such provisions find mention or are suitably reflected in their constitutions/ bye-laws or not. Upon perusal of constitutions/bye-laws of NSFs, it has been found that NSFs are compliant with the fundamental principles of the NSDCI. Wherever any deviations found, the concerned NSFs are advised to rectify the same from time to time.

To ensure well-being of the Indian sportspersons and for scaling up their level of excellence, Government is already providing specialized coaching, state of the art infrastructure and training facilities, sports science backup, nutritious diet, qualified support staff as also incentivising their achievements, and honouring them with the National Sports Awards in recognition of their sporting achievements.
